

Item No.07

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 371/2019

(With Report dated 08.07.2019)

AmbreshKench, Activist, Bidar Revolution

Applicant(s)

Versus

State of Karnataka

Respondent(s)

Date of hearing: 20.09.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): None

For Respondent(s): Mr. Devraj Ashok, Advocate for State of Karnataka

**ORDER**

1. Grievance in this matter relates to pollution of Papnash Lake in Bidar District, Karnataka by discharge of sewage in violation of the Karnataka Lake Conservation and Development Authority Act, 2014. The lake is being polluted and is sought to be emptied to set up a statue of Lord Shiva, against the policy of law for protection of water bodies.
2. Vide order dated 30.05.2019, a factual and action taken report was sought from the Bidar Municipal Corporation, the District Magistrate, Bidar and the Karnataka State Pollution Control Board (KSPCB).
3. As per report dated 08.07.2019 received from the KSPCB, the Deputy Commissioner, Bidar District and Commissioner, City Municipal

Corporation, Bidar are not cooperating. It is not clear whether efforts were made to have discussion by Video Conferencing or on the internet. Learned Counsel for the SPCB states that necessary steps will now be taken and the report filed before the next date.

4. In the meanwhile, action in terms of the proceedings of the meeting dated 24.06.2019 may be taken by the concerned authorities and be monitored by the SPCB.
5. It will be open to the SPCB to report to the Chief Secretary in case the District Administration does not cooperate. If such case, the Chief Secretary may take further remedial action accordingly.

List for further consideration on 06.12.2019.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

September 20, 2019  
Original Application No. 371/2019  
DV